

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 67/MP/2024

Subject : Petition under section 79(1)(f) read with relevant provisions of the Electricity Act, 2003 and Regulation 119 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 seeking compliance of the order dated 12.1.2023 in Petition No. 221/MP/2021.

Date of Hearing : **18.10.2024**

Petitioner : Maithon Power Limited

Respondents : DVC and 7 others

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Anand Kr. Srivastava, Advocate, WBSEDCL
Ms. Priya Goyal, Advocate, WBSEDCL
Shri Ravi Nair, Advocate, WBSEDCL
Shri Mudassir, Advocate, WBSEDCL
Shri Alok Mishra, ERLDC
Shri Saurav Sahay, ERLDC

Record of Proceedings

Due to a paucity of time, the hearing of the petition was adjourned.

2. The Petition shall be listed for hearing on **21.11.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

